

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24557/2003

(From the judgement and order dated 04/06/2002 in WP No. 1354/2000 of The  
HIGH COURT OF A.P AT HYDERABAD)

N.V. SUBBA RAO

Petitioner(s)

VERSUS

CORPORATION BANK AND ORS.

Respondent(s)

(With prayer for interim relief and office report )

(FOR FINAL DISPOSAL)

Date: 26/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. L.N. Rao, Sr. Adv.

Mr. Roy Abraham, Adv.

Mrs. Seema Jain, Adv.

Mr.Himinder Lal,Adv.

For Respondent(s)

Mr. Dhruv Mehta, Adv.

Mr. Harshvardhan Jha, Adv.

Mr. Yashraj Deora, Adv.

Mr. Manno j Mehta, Adv.

for M/S K.L. Mehta & Co.,Adv.

UPON hearing counsel the Court made the following

O R D E R

Post the matter on 18.10.2006.

( A.D. Sharma )

Court Master

( Phoolan Wati Ar

Court Master

ora )